

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.228 – IA/799(AHM)2022
ITEM No.229 – IA/91(AHM)2023
in
CP(IB) 386 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Shreebhav Polyknits Pvt Ltd

.....Respondent

Order delivered on: 17/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Monaal Davawala, Adv.

For the Respondent

: Mr. Yuvraj Thakore, Adv. in IA 91 of 2023

Mr. Mohit Gupta, Adv. in IA 799 of 2022

IRP in person

: Mr. Nirav Tarkas

ORDER

IA/799(AHM)2022

Ld. Counsel for the applicant seeks time to file rejoinder within two-weeks.

List for further consideration on 18.06.2024.

IA/91(AHM)2023

List for further consideration on 18.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)